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ITEM NO.1

Court No.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION (C) NO. 116 OF 2014 IN Civil Appeal No(s). 9454/2013

ASHOK KUMAR AGGARWAL

Petitioner(s)

VERSUS

SUMIT BOSE & ANR.

Respondent(s)

(With office report)

Date: 27/02/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. Dhruv Mehta, Sr. Adv.
Mr. Yashraj Singh Deora, Adv.
Mr. Balbir Singh Gupta, Adv.

For Respondent(s)

Ms. Indira Jaising, ASG
Mr. R. Balasubramaniam, Adv.
Ms. Madhurima Tatia, Adv.
Ms. Anandita Pujari, Adv.
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Order reserved.

List for pronouncement of orders on February 28, 2014.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Assistant Registrar

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